

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2019/3557/A

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Shri Chatra Bhukhan Gogoi,  
District & Sessions Judge,  
Sonitpur.

Dated Guwahati the 18<sup>th</sup> August, 2021

Sub: **Station leave permission .**

Ref:- Your letter No.DJ(S) 2820 dated 17.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, from the evening of 26.08.2021 till the morning of 31.08.2021, has been granted. Further, the Addl. District and Sessions Judge, Sonitpur, in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/.

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-142/2019/3558 /A, dated 18.8.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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